

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No. 158/2016 in OA No.2369/2015

New Delhi, this the 22th day of August, 2016

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Dr. Brahm Avatar Agrawal, Member (J)**

Sh. Raj Pal Singh,
Aged about 58 years,
S/o Sh. Achambhe Lal,
R/o 6/4, Type -III, K.V. Campus,
Ghaziabad,Applicant.

(By Advocate: Mr.Vikram Singh, proxy for Mr.S.K.Gupta)

Versus

Sh. Santosh Kumar Mal,
Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg, New Delhi. -110016. .. Respondents

(By Advocate: Ms. Salini, proxy for Mr. S.Rajappa)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A):-

This CP has been filed by the petitioner for alleged non compliance of the order dated 06.07.2015 in OA No. 2369/2015.

2. Today, when the matter was taken up for hearing, learned proxy counsel for the respondents has produced a copy of the order dated 02.06.2016 passed by the respondents. On perusal of the same, we are satisfied that orders of this Tribunal have been substantially complied with. Accordingly, this CP is closed. Notices issued to the alleged contemnors are discharged. However, the petitioner shall be at liberty to challenge the same, if so advised, by means of appropriate judicial proceedings.

**(Dr. Brahm Avtar Agrawal)
Member (J)**

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**(Shekhar Agarwal)
Member (A)**

